

Annexure-7**Name of the corporate debtor:** Effimax Engineers Private Limited ; **Date of commencement of CIRP** 15-12-2021;**List of creditors as on:** 10-06-2022

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, th at may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Employees Provident Fund			2572240	2561799	Statutory creditors	No	0			0	10441	Rs.25,61,799/- is accepted. Excess remittance paid by the Corporate Debtor of Rs. 10,441/- was deducted from the claim amount
2	Commercial Tax			522919	0	Statutory creditors	No	0			0	522919	As there were no supporting documents and no response for the mail sent seeking details, the claim is rejected.
Total				3095159	2561799						0	533360	